

Transport in the Kerala State during the Second Five Year Plan; and

(b) the names of the proposed schemes under the Second Five Year Plan for the development of Inland Waterways and Transport in the Kerala State?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Rs. 43 lakhs.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 123.]

Corruption in Howrah Goods Accounts Office

*995. **Shrimati Renu Chakravartty:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 726 on the 17th August, 1957 and state:

(a) whether the enquiry into corruption in Howrah Goods Accounts Office has been completed;

(b) whether evidence in connection with these cases had been invited from all; and

(c) the result of the enquiry?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The inquiries are still proceeding.

(b) No public invitation was issued, but evidence, documentary and oral, relevant to the cases is being obtained by the committee.

(c) The inquiries are expected to be finalised by the end of December, 1957.

Shrimati Renu Chakravartty: Is it a fact that a departmental enquiry has also been instituted besides the enquiry by the Central Government, and whether it is a fact that employees who have actually given evidence of corruption have now been charge-sheeted immediately after the giving of the evidence?

Shri Shah Nawaz Khan: No, Sir. I am not aware of that.

Shrimati Renu Chakravartty: Will the hon. Minister enquire and see that those who are actually giving evidence in the corruption cases are not victimised in this manner?

Shri Shah Nawaz Khan: Certainly.

Tourism

*996. **Shri Y. S. Parmar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that in Himachal Pradesh a tourist gets permission to stay in a Rest House subject to the condition that he shall have to vacate in case a Government officer comes to the Rest House on duty; and

(b) if so, the reasons thereof?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No, Sir, except in the case of Forest Rest Houses. In the case of all P.W.D. Rest Houses, the Himachal Pradesh Administration have allocated only one set of rooms as Inspection Bungalow while the remaining sets named Dak Bungalows are open to all tourists.

(b) Does not arise.

Shri Y. S. Parmar: May I know whether in September, 1957, in the case of the Forest rest house at Sangla, Mahasu district, a respectable doctor from Simla, who had gone there with permission to stay in the rest house was treated shabbily by two officers of the Himachal Pradesh Administration and asked to quit the rest house?

Shri Lal Bahadur Shastri: I am not aware of the particular case. If the hon. Member can write to me, I can make enquiries.

Shri Y. S. Parmar: May I know whether any representation was made to the Himachal Pradesh Administration and whether any action has been taken thereon?

Shri Lal Bahadur Shastri: I am not aware of that, Sir.